

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

11. C.P. (IB)-331(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.06.2018**

NAME OF THE PARTIES: Metrika Enterprises

**V/s.**

Marvel Realtors & Developers Ltd.

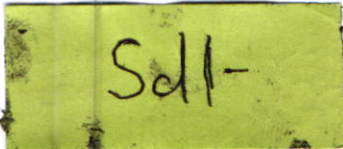
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

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**Order**

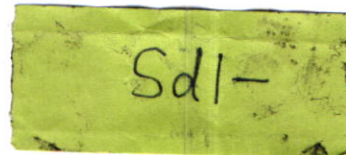
Counsel for both sides present. Since there is a likelihood of  
settlement in this matter, the Respondent request time.

List this matter on 02.07.2018.



V. NALLASENAPATHY  
Member (Technical)

/NU/



BHASKARA PANTULA MOHAN  
Member (Judicial)